NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 11.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/390/ (IB)/2017

NAME OF THE PETITIONER(S)

: SOUTHERN ELECTRIC CORPORATION

NAME OF THE RESPONDENT(S)

: SABASH ENGINEERING (CHENNAI) PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. PARAMASIVAN
P. ANANTHA KAVITHA

SABASA ENGIENEGRING (CHENNAS)

Lours for Desperdent

da Potitioner

R. Nandhini For S. S. Reyesh

ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that there is a chance of settlement between the parties and prayed time to report the final outcome of the same. Time is extended at the request of both counsel. Put up on 29.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)